

Annexure – 7

Name of the corporate debtor: Horizon Outsource Solutions Pvt. Ltd. Date of commencement of CIRP: 15-03-2023; List of creditors as on: 18.03.2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under Verification	Amount of claim not admitted	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					% of voting share in CoC, if applicable
1	State Tax Officer , Mum - VAT C 902, GST Deptt, Mumbai	Maharashtra	28.06.2024	5105375.00	0.00	claim MVAT FY 2016-17	No	0	0	0	0	5105375.00
2	Asst, Commissioner, CGST & CEX., Division VII, Mumbai Central Commissionerate, Mumbai	Maharashtra	09.10.2025	1591627892.00	1591627892	ST Rs.795868946 & penalty 795868946	No	0	0	0	0	0
3		Maharashtra	09.10.2025	1,26,09,64,976	1,26,09,64,976	CGST Penalty and SGST Penalty Rs. 630482488 each.	No	0	0	0	0	0
Total				2,85,76,98,243	2,85,25,92,868						0	51,05,375